

SPECIAL BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/42(KB)2023
COMP.APPL/64(KB)2023,
COMP.APPL/63(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	RANDOM HOUSE PUBLISHERS INDIA PRIVATE LIMITED VS MEHRAS BOOKS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Aritra Basu, Adv.] In TP/42(KB)2023

Mr. T.P. Tewary, Adv.]

Mr. Swapna Choubey, Adv.] For the Applicant

Mr. Priyanko Banerjee, Adv.]

ORDER

1. Ld. Counsel for the Applicant present.
2. Registry is directed to issue notice to the Official Liquidator by way of speed post and by e-mail and place the tracking information on record to get represented towards the counsel.
3. If None turns up on behalf of the official Liquidator an appropriate order would be passed.
4. List the matter on **03.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**